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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.537/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Biswajeet Banerji -Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Kuldip Mallick, Adv. }
 2) Debayan Saha, Adv } Petitioner
 3) A. K. Upadhyay, Adv

J. K. Banerji
 14/02/2018

O R D E R

Ld. Counsel for the appellant is present.

Heard in part. While going through the pleadings there is no grounds set up in regard to non-filing of returns. Appellant is directed to amend the pleadings and time is granted.

List it on 13/03/2018 for hearing.

Sd

(Jinan K.R.)
 Member (J)